

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir, on diplomatic passport.

(b) The visit was personal.

(c) Shri Mohammad Yanus, being a retired Grade I Ambassador, is entitled to use diplomatic passport even on private visits abroad.

NTC Showrooms

♦251. SHRI RAMKRISHNA MAZUMDER: SHRI KALYAN ROY;

Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the news item under the caption 'Only viable NTC shops to stay' in the Economic Times of 16th July, 1982;

(b) if so, how many NTC shops are functioning in the country and what are the details thereof—state-wise;

(c) how many of them are viable and where those are situated;

(d) what was the purpose of opening these shops at the beginning;

(e) whether that purpose has been fulfilled;

(f) whether Government are aware of strong resentment amongst the people against the decision to close down NTC retail shops;

(g) how would the NTC mills absorb the employees of closed showrooms when they themselves are having surplus labour; and

(h) whether Government propose to open more NTC retail shops to help the poorer sections of people and strengthen public distribution system and if not, what are the reasons herefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Government has seen the news item.

(b) A statement is laid on the Table of the House (Statement-I).

(c) The location of 123 showrooms which made profit during 1980-81 is given in the statement laid on the Table of the House (Statement-II).

(d) The main objective for setting in these showrooms were:—

(i) making available to the public NTC fabric at fair prices by eliminating the middleman progressively.

(ii) Feedback of market information to the mills to enable them to readjust their production programme accordingly.

(e) It was the aim of Government to realise these objectives continuously and progressively.

(f) to (h) Government's policy is neither to close down all the showrooms nor to continue such showrooms which have no prospect of becoming viable. If there is need to absorb persons into the overall establishment of NTC on this account, such absorption will be, by and large, against clear vacancies which arise due to annual wastage. NTC is not prohibited from opening retail showrooms.

Statement

| State/U. T. | Total No. of NTC Show- rooms |
|-------------------|------------------------------------|
| 1 | 2 |
| 1. Andhra Pradesh | 30 |
| 2. Karnataka | 27 |
| 3. Kerala | 20 |
| 4. Tamil Nadu | 118 |
| 5. Pondicherry | 1 |
| 6. Delhi | 14 |

| (1) | (2) |
|----------------------|------------|
| 7. Haryana | 8 |
| 8. Himachal Pradesh | 2 |
| 9. Jammu and Kashmir | 6 |
| 10. Punjab | 6 |
| 11. Chandigarh | 2 |
| 12. Rajasthan | 12 |
| 13. Uttar Pradesh | 47 |
| 14. Madhya Pradesh | 11 |
| 15. Gujarat | 11 |
| 16. Maharashtra | 13 |
| 17. West Bengal | 26 |
| 18. Assam | 2 |
| 19. Bihar | 21 |
| 20. Orissa | 4 |
| TOTAL | 380 |

Statement-II

1. Dispensary Road, Bangalore.
2. Mandya.
3. Kollegal.
4. Rajaji Nagar, Bangalore.
5. Chickmangalur.
6. Tumkur.
7. Chitra Durga.
8. Mysore.
9. Balgaum.
10. Davangere.
11. Bellary.
12. Kolar Gold Fields.
13. Shimoga.
14. Jay Nagar, Bangalore.
15. Bhadravati.
16. Yashwantpuri.
17. Tannery Road.
18. Malleswaran.
19. Honsur.
20. Dharwar.
21. Durgapur.
22. Padamtalla.
23. Uttarpara.
24. Shyam Bazar, Calcutta.
25. Midnapore.

26. Allahabad (Civil Lines).
27. Unnao.
28. Gumti No. 5.
29. Shamli.
30. Baraut.
31. Salem No. 1.
32. Madhya Marg, Chandigarh.
33. Haridwar.
34. Sector 17, Chandigarh.
35. Bhatinda.
36. Jammu.
37. Baramulla, Kashmir.
38. Polo View, Srinagar.
39. Devas.
40. Bhopal.
41. Ratlam.
42. Rewa.
43. Sitlamata Bazar, Indore.
44. Jangampura.
45. Bairagarh.
46. Satna.
47. Neemuch.
48. Ujjain.
49. S. C. Road, Jaipur.
50. Nagpur.
51. Yeotmal.
52. Mannargudi.
53. Nagar Coil.
54. F. K. Building C. T.
55. Puttukotai.
56. Pudukothai.
57. Tanjore.
58. Thirunivalur.
59. Thiruthuraipoondi.
60. Thiruwarur.
61. R. S. Puram, Coimbatore.
62. Raja Street, Coimbatore.
63. Crosscut Road, Coimbatore.
64. Trichur.
65. Ernakulam.
66. Alwaye.
67. Mattapalayam.
68. Ernakulam-II.
69. Pollachi.

70. Coonoor.
71. Thiruppur.
72. Ooty.
73. Calicut.
74. Palghat.
75. Tellichery.
76. Kottayam.
77. Allepey.
78. Ramnathpuram.
79. Eroda.
80. Kasargod.
81. Valparai.
82. Sathyamangalam.
83. Palai.
84. Trivandrum.
85. Gopichattipalayam.
86. Sai Baba Colony, Bangalore.
87. Chittoor.
88. Peelamidu.
89. Kancharapalayam.
90. Vizianagaram.
91. Angul.
92. Nayagarh.
93. Dhenkanal.
94. Patna.
95. Patna City.
96. Muzaffarpur.
97. Madhubani.
98. Darbhanga.
99. Purnea.
100. Chhapra.
101. Motihari.
102. Denajpur.

103. Ranchi.
104. AOC, Hyderabad.
105. Anantpur.
106. Bank Street, Hyderabad.
107. Chikadapally.
108. Guddapah.
109. Dabirpura.
110. Eluru.
111. Fatehnagar, Hyd.
112. Guntur-II.
113. Gunfoundry Road, Hyd.
114. Hanumankonda.
115. Karimnagar.
116. Kurnool.
117. Kakinada.
118. M. G. Road, Hyd.
119. Nampally, Hyd.
120. Nizamabad.
121. Raichur.
122. T. P. Gudam.
123. Vijayawada.

Foreign Aid

- 252. SHRIMATI AMARJIT KAUR:
SHRI RAMANAND YADAV:

Will the Minister of FINANCE be pleased to state:

(a) the quantum of foreign aid from various sources received during the last financial year and what is expected during the current financial year;

(b) whether it is a fact that the utilisation of the foreign aid has been tardy during the last two years; and

(c) whether any foreign aid amount was left unutilised during the last financial year, and if so, what are the reasons therefor?